

ANNEXURE- 7

Name of the Corporate Debtor: Maxgrow Overseas Limited		Date of commencement of Liquidation: 20.12.2023		List of creditors as on : 22.04.2026								
		List of Operational Creditors (Government dues)					(Amount in Rs)					
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted (Provisionally admitted)	Nature of claim	Whether related party?	% voting share in CoC, if applicable				
1	State Tax Dept. Government of Gujarat	State	30.05.2022	3,77,50,404	3,77,50,404	Unsecured	NO	NA				
2	Department of GST, Maharashtra	State	27.12.2023	5,12,89,96,468	5,12,89,96,468	Unsecured	NO	NA				
Total				5,16,67,46,872	5,16,67,46,872							

The claims have been admitted provisionally as:

No documents are available / received from the CD's management to validate the respective claims as on Insolvency Commencement date. Hence, it is subject to change as per further availability of documents and validation thereof.